

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1905
ANSWERED ON:08.03.2013
RIGHT TO EDUCATION
Sukur Shri Jadhav Baliram

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether the Government proposes to strengthen the National Commission for Protection of Child Rights (NCPCR) and Commission for Protection of Child Rights in States to monitor the implementation of Right of Children to Free and Compulsory Education Act, 2009; and

(b) if so, the details thereof?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) & (b) The National Commission for Protection of Child Rights has already set up a Cell for monitoring the implementation of the Right of Children to Free and Compulsory Education Act, 2009. Strengthening of the State Commission for Protection of Child Rights for monitoring of the Right of Children to Free and Compulsory Education Act, 2009 in respective States and Union Territories is the responsibility of the concerned State Government and Union Territory Administration.